## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/169/2016

NAME OF THE PETITIONER(S)

: Arti Meenakashi Muthiah

NAME OF THE RESPONDENT(S)

: The Reliance Motor Company Private Limited & 4 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

1.

Counsel for Petitioner

Keethi

2. S. SANTLIAND PRIGRANT County for MARTAMBAKKAANAN County for

M. Kantha Idraha

## **ORDER**

Counsel for the Petitioner present. The representative along with the Counsel for Respondent also present. Matter will be taken up along with TCP/163/16. Put up on 12.10.2017 at 10.30 A.M.

- Sel-MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)